

## ESTIMATES COMMITTEE

[English]

*Sixty-fifth Report and Minutes of the  
Sittings*

SHRI HUSSAIN DALWAI (Ratnagiri) :  
Sir, I beg to present the Sixty-fifth Report  
(Hindi and English versions) of the Estimates  
Committee on the Ministry of Human  
Resource Development (Department of  
Youth Affairs and Sports)—Sports Autho-  
rity of India and Minutes of the Sittings of  
the committee relating thereto.

12.03 hrs.

## PUBLIC ACCOUNTS COMMITTEE

[English]

*Hundred and Twenty-eighth and Hundred  
and Thirty-Second Reports*

SHRI R. S. SPARROW (Jullundur) :  
Sir, I beg to present the following Reports  
(Hindi and English versions) of the Public  
Accounts Committee :

- (1) Hundred and Twenty-eighth Report  
on Manickgarh Chandur New BG  
Line and Chitradurg-Rayadurg  
New MG Line.
- (2) Hundred and Thirty-Second Report  
on Frauds committed by Extra  
Departmental Staff.

12.3½ hrs.

COMMITTEE ON PAPERS LAID ON  
THE TABLE

[English]

*(i) Nineteenth Report*

PROF. NIRMALA KUMARI  
SHAKTAWAT (Chittorgarh) : Sir, I  
beg to present the Nineteenth Report (Hindi

and English versions) of the Committee on  
Papers Laid on the Table.

*(ii) Minutes of the Sittings*

PROF. NIRMALA KUMARI  
SHAKTAWAT : Sir, I beg to lay on the  
Table Minutes (Hindi and English versions)  
of the sittings of the Committee on Papers  
Laid on the Table relating to their Nine-  
teenth Report.

12.04 hrs.

## ELECTION TO COMMITTEE

[English]

Joint Committee to Consolidate and  
amend the Law Relating to Railways

SHRI ARVIND NETAM (Kanker) :  
Sir, I move :

“That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
appoint four members of Rajya  
Sabha to the Joint Committee on the  
Bill to consolidate and amend the  
law relating to Railways, in the  
vacancies caused by the retirement of  
Sarvashri Murlidhar Chandrakant  
Bhandare, S. B. Ramesh Babu,  
Sukomal Sen and Sharimati Pratibha  
Singh from Rajya Sabha and do  
communicate to this House the names  
of the members so appointed by  
Rajya Sabha to the Joint Committee.”

MR. SPEAKER : The question is :

“That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
appoint four members of Rajya Sabha  
to the Joint Committee on the Bill to  
consolidate and amend the law relat-  
ing to Railways, in the vacancies  
caused by the retirement of Sarvashri  
Murlidhar Chandrakant Bhandare,

S. B. Ramesh Babu, Sukomal Sen and Shrimati Pratibha Singh from Rajya Sabha and do communicate to this House the names of the members so appointed by Rajya Sabha to the Joint Committee."

*The motion was adopted.*

12 05 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) Need to open a Central School in Sonapat, Haryana,

SHRI DHARAM PAL SINGH MALIK (Sonapat): Mr. Speaker, Sir, Sonapat, a district headquarter, is a big industrial centre in Haryana State and very near to Delhi, the capital of the country. About 40 thousand commuters come to Delhi daily. Thousands of Central Government employees reside in Sonapat and work in Delhi. Due to the housing problem in Delhi, these employees are compelled to stay in Sonapat. The population of Sonapat is more than one lakh. Whenever these Central Government employees staying in Sonapat are transferred, it creates a serious problem for their school going children. It is because there is no Central school in Sonapat. I, therefore, request the Government to solve the problem of the residents of Sonapat and open a Central School at the earliest.

- (ii) Need to take steps for revamping sick Textile Mills.

SHRI JAGDISH AWASTHI (Bilhour): Mr. Speaker, Sir, a number of public sector undertakings in the country are incurring losses and they have become a liability, a problem for the country. The National Textile Corporation occupies the first place

among the public sector undertakings incurring losses. The condition of the mills running under the N.T.C. is deteriorating day by day and they are, gradually, becoming sick. Before taking over the mills, the Government found after examining various aspects that mismanagement was the cause of their sickness. The mills do not get basic facilities like raw materials, power and transport facilities in time, no proper care is taken for maintenance of the machines and there is lack of experts also in these mills. The Government gives financial help on a large scale, but its efforts prove futile because of mismanagement. Despite nationalisation there has been no increase in the production of these mills. As a result thereof, most of the mills are on the verge of closure and the future of the families of lakhs of employees working in these mills appears to be in danger. At the same time, the textile industry in the country is also facing crisis. A number of textile mills in Kanpur have either become sick or are on the verge of becoming sick and it will have adverse effect on the industrial activities of Kanpur and Uttar Pradesh.

12 08 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

I, therefore, request the Government to let the cotton mills in Kanpur, manufacture controlled cloth as usual, order N.T.C. Mills to produce cotton cloth for Police and Military, and should sell the surplus land under the N.T.C. Mills in Kanpur at market prices. The modernisation of these mills could be taken up with crores of rupees to be accrued from the sale of this surplus land. At the same time radical changes may be affected in the management of these mills in order to avoid sickness. There should be constructive approach with regard to labour-management relations in order to make these mills economically viable. Raw material should be made available to them. Their working condition should be improved to the required extent. A feeling of realising the responsibility may please be inculcated among the workers and the workers should be given due representation in the management.